GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 884
TO BE ANSWERED ON 9TH February, 2021

CGHS DISPENSARIES FUNCTIONING IN RENTED BUILDINGS

884 SHRI RAM NATH THAKUR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of CGHS dispensaries currently functioning in rented buildings across the country, particularly in Delhi-NCR;

(b) whether Government has conducted any study of such rented building in terms of footfall and expenditure burden in view of the increasing number of the beneficiaries, particularly the outbreak of infectious diseases; and

(c) by when Government proposes to shift such CGHS dispensaries particularly of Delhi- NCR to larger buidlings?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a): Out of a total of 420 Wellness Centres under Central Government Health Scheme (CGHS), 124 Wellness Centres are functioning in rented buildings including 14 Wellness Centres in Delhi & NCR.

(b): No such study has been conducted.

(c): Rented buildings for CGHS Wellness Centres are selected considering factors like establishment strength of Wellness Centre, average number of patients visiting the Wellness Centre and availability of suitable space. Shifting of Wellness Centres to larger buildings depends on the availability of suitable land/ building and other resources. This is a continuous process. Efforts are made to ensure that neither CGHS beneficiaries nor Medical Officers / employees at Wellness Center(s) face inconvenience.